

CENTRAL ADMINISTRATIVE TIRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Dated : This the 01st day of Aug 2005.

Hon'ble Mr. D.R. Tiwari, Member (A)  
Hon'ble Mr. K.B.S. Rajan, Member (J)

Contempt Application No. 04 of 1998  
Original Application No. 383 of 1996

1. Sohan Lal, S/o Sri Sunde Singh  
R/o Vill Panwari P.O. Daurala,  
Distt : Meerut.
2. Mani Ram, S/o Sri S. Singh,  
R/o Vill Panwari P.O. Daurala,  
Distt : Meerut.
3. Omi, S/o Kallu Singh,  
R/o Vill Pavarsa, P.O./ Pabli,  
Distt : Meerut.
4. Shri Om Sharma, S/o Sri R.C. Sharma,  
R/o LB-59, Pallavpuram, Phase II, Modipuram  
Meerut.
5. Ansuiya Prasad, S/o Sri Shyam Lal,  
R/o P-329, Pallavpuram, Phase II, Modipuram,  
Meerut.
6. Anil Prasad, S/o Sri Shyam Lal,  
R/o P-329, Pallavpuram, Phase II, Modipuram,  
Meerut.

...Applicants

By Adv : Sri V.K. Goel

V E R S U S

1. Dr. Jagpal Singh, S/o (Not Known)  
Working as Joint Director,  
Central Potato Research Centre, Modipuram,  
Meerut.
2. Dr. G.S. Shekhawat, S/o (Not Known)  
Director, Central Potato Research Institute,  
Shimla.

...Respondents

By Adv : Sri N.P. Singh

Alongwith

Contempt Application No. 112 of 1996  
Original Application No. 383 of 1996

1. Sohan Lal, S/o Sri Sunde Singh  
 R/o Vill Panwari P.O. Daurala,  
 Distt : Meerut.
2. Mani Ram, S/o Sri S. Singh,  
 R/o Vill Panwari P.O. Daurala,  
 Distt : Meerut.
3. Omi, S/o Kallu Singh,  
 R/o Vill Pavarsa, P.O./ Pabli,  
 Distt : Meerut.
4. Shri Om Sharma, S/o Sri R.C. Sharma,  
 R/o LB-59, Pallavpuram, Phase II, Modipuram  
 Meerut.
5. Ansuiya Prasad, S/o Sri Shyam Lal,  
 R/o P-329, Pallavpuram, Phase II, Modipuram,  
 Meerut.
6. Anil Prasad, S/o Sri Shyam Lal,  
 R/o P-329, Pallavpuram, Phase II, Modipuram,  
 Meerut.

..Applicants

By Adv : Sri V.K. Goel

V E R S U S

Dr. Jagpal Singh, S/o (Not Known)  
 Working as Joint Director,  
 Central Potato Research Centre, Modipuram,  
 Meerut.

..Respondent

By Adv : Sri R. Tiwari & Sri H.P. Singh

**Alongwith**

Original Application No. 383 of 1996

1. Omi, S/o Kallu Singh,  
 R/o Vill Pavarsa, P.O./ Pabli,  
 Distt : Meerut.
2. Shri Om Sharma, S/o Sri R.C. Sharma,  
 R/o LB-59, Pallavpuram, Phase II, Modipuram  
 Meerut.
3. Ansuiya Prasad, S/o Sri Shyam Lal,  
 R/o P-329, Pallavpuram, Phase II, Modipuram,  
 Meerut.
4. Anil Prasad, S/o Sri Shyam Lal,  
 R/o P-329, Pallavpuram, Phase II, Modipuram,  
 Meerut.

✓

5. Anwar, S/o Sri Inlamuddin,  
R/o Vill & Post Pabli,  
Distt : Meerut.

6. Marauri, S/o Sri Samay Singh,  
R/o Vill and Post Pabli,  
Meerut.

...Applicants

By Adv : Sri V.K. Goel

V E R S U S

1. Union of India, through Secretary,  
Agricultural Krishi Bhawan,  
NEW DELHI.
2. Indian Council of Agricultural Research,  
Krishi Bhawan through its Director,  
Library Avenue,  
NEW DELHI.
3. Central Potato Research Institute,  
Simla Himanchal Pradesh through its Director.
4. Central Potato Research Station,  
Modipuram Meerut through its Scientist,  
Incharge.

...Respondents

By Adv: Sri B.B. Sirohi,  
Sri N.P. Singh

O R D E R

By K.B.S. Rajan, JM

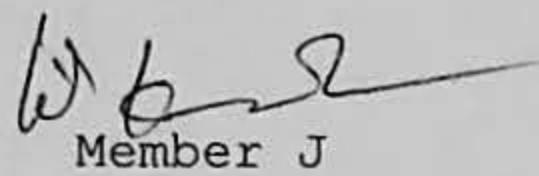
O.A. No. 383 of 1996

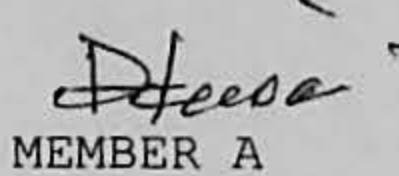
Applicants No. 1 to 4 in this OA are applicants in OA No. 1371 of 1999 as well and the said OA had already been disposed of by order dated 6.5.2005. The said order shall form part of this order as well. In so far as applicants No. 5 and 6 are concerned the respondents shall afford the said applicants the same benefit as given in the aforesaid judgment dated 6.5.2005 in OA No 1371 of 1999, subject to the fulfillment of the conditions for temporary status etc.

*h*

CCA No. 112 of 1996  
CCA No. 04 of 1998

As these petitions are closely knit with CCA 06 of 2001 in OA No. 1371 of 1999 these cases were also tagged with the other CCA and arguments heard. By a separate order dated 06.05.2005 the CCA in that OA was dismissed and notice of Contempt discharged. The said order dated 06.05.2005 equally applies to this CCA also and consequently this CCA also is dismissed and notices are discharged. Order dated 06.05.2005 shall form a part of this order.

  
Member J

  
MEMBER A

/pc/